

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Hem Raj
Additional District Judge(ADJ)
CIVIL CAUSE LIST DATED 03-09-2020 Total Cases:15

Case Type	Old Case No.	Case No.	Title
<i>sc. cases/purpose</i>			
CS Dj		20169/16	RAJEEV BHATIA Vs. M/S SUPER TILES AND MARBELS
CS Dj		921/18	ICICI Bank Vs. ARUN KUMAR
EX		1234/18	POOJA FINELEASE LTD. Vs. JAI CHAND AND OTHERS.
EX		6253/18	SYNDICATE BANK Vs. CHITRA I.T. SERVICES PVT. LTD. AND ORS.
EX		508/19	SHRIRAM CITY UNION FINANCE LIMITED Vs. ABHIMANYU GAURAV
EX		947/19	ANAND JAIN(SINCE DECEASED) Vs. UPASNA KAUSHIK
CS Dj		1188/19	KUSUM DEVI JAIN Vs. DEEPAK ENTERPRISES
EX		241/20	VEENU VIJ AND ANR. Vs. YUVRAJ SONI AND ANR.
CS Dj		423/20	MOHD. HANIF Vs. SABIR AHMED
<i>es</i>			
CS Dj	356/2016	18515/16	SMT. GANGA SETHI Vs. SH. VIJAY KR. SHARMA
<i>stiff/Petitioner Evidence</i>			
CS Dj		20678/16	ICICI Bank Vs. RITU SHARMA
<i>Arguments</i>			
EX	46/2015	24318/16	SHREE MEHTA PAPERS PVT. LTD. Vs. BHUPESH KUMAR JAIN
<i>Arguments</i>			
M Ex	3/2015	5858/16	MS. SEQUONDS POWLS (P) LTD. Vs. MS. TIPCO ENGINEERS AND TRADERS AND ORS.
<i>Arguments</i>			
RCA Dj		238/17	DEVENDER SINGH Vs. RAJ DEVI AND ANR.
EX		304/20	PUSHPA RANI Vs. JITENDER GANDHI

- Before Lunch

- After Lunch